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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, DELHI.

20.10.87. R. A. 91/87 in O.A. No. 674/1987.

Shri Munshi Singh Vs. Union of India.

Applicant through counsel Shri R.L. Sethi.

In view of the submissions made by the learned Counsel for the applicant and the fact that the appeal which was filed by the applicant on 6.1.1986 has not been disposed of so far, we set aside the order passed on 22nd May, 1987. The Original Application No. 674/1987 may be posted for admission.

*G. Sreedharan Nair*  
(G. SREEDHARAN NAIR)  
MEMBER (J)  
20.10.87.

*K. Kaushal*  
(K. KAUSHAL KUMAR)  
MEMBER (A)  
20.10.87.